

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1204 OF 2024

IN THE MATTER OF:

News Item titled “Punjab Forest Dept. raises alarm over construction on Chandigarh periphery” appearing in the Tribune dated 07.09.2024

MEMO OF PARTIES (As per order dated 28.01.2025)

News Item titled “Punjab Forest Dept. raises alarm over construction on Chandigarh periphery” appearing in the Tribune dated 07.09.2024

VERSUS

- 1. Principle Chief Conservator of forests, Punjab,**
Forest complex, sector 68, SAS Nagar, Mohali, Punjab- 160062
Phone: +91-172-2298004
Email: pccfhoffpunjab@gmail.com (Respondent No. 1)
- 2. Ministry of Environment, Forest and Climate Change
Regional Office, Punjab,**
Ministry of Environment, Forest and Climate Change Regional Office (NZ),
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh-160030
Phone: +91-172-2638135
Email Id: ronz.chd-mef@nic.in (Respondent No. 2)
- 3. District Magistrate, Chandigarh**
Deputy Commissioner Office, Sector 17, Chandigarh-160017
Phone: +91-172-2700109
Email Id: dc-chd@nic.in (Respondent No. 3)
- 4. Greater Mohali Area Development Authority**
Through Vice-Chairman
PUDA Bhawan,
Sector 62, SAS Nagar, Punjab
Email: helpdesk@gmada.gov.in/ ca@gmada.gov.in (Respondent No. 4)